

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 122

CP (IB) No. 283(CH)2023

IN THE MATTER OF:

RB Assets & Developers Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

Bhagwati Lacto Vegetarian Exports Pvt. Ltd.

...Respondent/ Corporate Debtor

Under Section: 9, IBC, 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 09.05.2024.

-sd-
Court Officer

April 22, 2024
SM